and issue prices of wheat were revised as under:-

Procurement price

Issue price

Wheat

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Increased by Rs. 12/-per quintal from 1-4-62.

. Ircreased by Rs. 15/-per quintal for publication Distribution System and Rs. 30/-per quintation Roller Flour Mills from 1-8-62.

Rice

Increased by Rs. 7/-per quintal for all varieties of paddy from 1-10-82.

Increased by Rs. 13/-per quintal for all varieties of rice from 1-10-82.

However, subsequently procurement

As a result of increase in procurement and issue prices and import of wheat, the consumer subsidy for wheat and rice is tentatively expected to increase to Rs. 43.00 (approximately) per quintal both for wheat and rice. However, the final picture will be known only after requisite details are available from the Food Corporation of India based on which revised estimate will be firmed up.

#### Karakoram Highway

\*378. SHRIMATI AMARJIT KAUR:

DR. SHANTI G. PATEL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state

- (a) whether India has protested to Pakistan over signing of a protocol with China on opening of Karakoram/Khunjerab Pass at the terminus of Karakoram Highway in Pak-occupied Kashmir;
- (b) whether India has also protested to China for signing of the same protocol with Pakistan; and
- (c) if so, what are the reactions of the Governments of Pakistan and China over the protests?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b) Yes, Sir.

(c) In their written reply of 29th August, 1982, the Pakistan Government reiterated its position on Kashmir and characterised India's protest as "unwarranted and unacceptable".

The Chinese Government in their reply of 11th September '82 stated that the opening of the Pass was "something normal" in their bilateral relations with Pakistan and it did not concern any third country. They stated that it did not involve the question of "ownership" of Kashmir and that "the dispute over Kashmir is between India and Pakistan."

Irregularities in allotment of houses by A.P. Housing Board

\*379. SHRI B. SATYANARAYAN REDDY:

SHRI P. BABUL REDDY:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have received any memorandum from the aggrieved applicants. Association of Andhra Pradesh Housing Board, Kukatpally Venture with regard to the irregularities and injustice committed by the Andhra. Pradesh Housing Board in construction and allotment of houses at Kukatpally; and

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(b) if so, what are the details thereof and what action Government have taken in this regard?

THE MINISTER OF PARL!AMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) The complaint is about alleged irregularities etc. committed by the Andhra Pradesh Housing Board. A this is a State subject, the complaint has been forwarded to the State Government for appropriate action.

## त्रिभिन्न विभागों के कार्यकरण की जांच करने के लिए संबदीय समितियों का गठन

\*330 श्रोजाह्मको प्रशाद यादन : स्यो कृषि मंत्री यह बनाने की कृश करेंगे कि:

- (क) क्या सरकार उनके मंत्रालय के विभिन्न विभागों अर्थात् (1) सहकारिता, (2) प्रयोग से उनयोग तक, (3) यातिक कार्य, (4) मुर्गी के चूजों का अप्रयात, (5) भारतीय खाद्य निगम, (6) राष्ट्रीय बीज निगम, (7) विभिन्न प्रकार के प्रदर्शन और (8) भारतीय कृषि अनुसंधान परिषद के कार्यकरण की जांच करने के लिए संसदीय ममितियां गठिन करने का विचार रखती है;
- (ख) यदि नहीं, तो इसके क्या कारण हैं ;
- (ग) इन विभागों में गड़बड़ी चनती रहने ग्रौर कोई कारगर काम न होने के क्या कारण हैं; ग्रौर
- (घ) इन विभागों में समय, रुपए ग्रीर पद के दुरूपयोग की जांच कैसे की जायेगी ग्रीर इनके काम का ठीक-ठीक मूल्यांकन कैसे होता?

# कृषि तथा ग्रामोग विकास संबो (राव वीरेन्द्र सिंह) : (क) जी नीं।

- (ख) सरकार इस बात में सन्तुष्ट है कि कुषि मंत्रालय के तहत आने वाले विभिन्न विभागों आदि की मौजूदा कार्य-प्रणाली, उनके द्वारा संसद और मौजदा विभिन्न संसदीय मौनितियों के प्रति निभाए जा रहे उत्तरदायित्व को देखते हुए समु-चित तथा कारगर है।
- (ग) तथा (घ) कृषि मंत्रालय के तहत ग्राने वाले किसी विभाग ग्रादि में कोई गलत कार्य नहीं हो रहा है। भारतीय कृषि ने हाल ही में विभिन्न की हैं तथा अन्तर्राष्ट्रीय ख्याती ग्राजित की है।

#### Co-operative Spinning Mills in Maharashtra

### @2344. DR. BHA! MAHAVIR: SHRI SHRIDHAR WASU-DEO DHABE:

Will the Minister of AGRICUL-`TURE be pleased to stata:

- (a) how many proposals of cooperative spinning mills have been received from the Government of Maharashtra specially from Vidharba area;
- (b) what is the estimated cont of each cooperative spinning mill; and
- (c) how many proposals have been approved during the Six h Fite Year Plan and what are the names?

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (MISSKAMLA KUMARI): (a) 24 p oposals—20 for new mills and 4 for expansion of the existing mills—have been received for financial assi ance by the National Cooperative De elop-

<sup>@</sup>Previously Unstarred Q estion 1281, transferred from the 19th Oc'ober, 1982.